## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

ATTENDANCE-COM-ORDER SHEET OF THE HEARING HELD ON 09.02.2016 AT 10.50 AM				
TRANSFER PETITION NO.				
COMPANY PETITION/APPLICATION NO.	CA No.108/252/HDB/2018			
NAME OF THE COMPANY	Omdhari Chit Fund Private Limited			
NAME OF THE COMPANY	Omunari Chit Fund I fivate Emilieu			
NAME OF THE PETITIONER(S)	Omdhari Chit Fund Private Limited			
NAME OF THE DECRONDENT(C)	Desister of Commercial III-desisted			
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad			
UNDER SECTION	252			

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NIKON JIROMÍO	Pce	VIICON QCX 1999 @ Gorani Com 9391012469	رقص

## Counsel for Respondent(s):

Name of the Counsel(s)	,	Designation	E-mail & Telephone No.	Signature

## ORDER

Heard Mr.Vikas Sirohiya, Learned PCS for the Petitioner.

Issue notice to the RoC and RoC is directed to submit his report within 3 weeks.

Post the case on 16th March 2018.

Member (T)

Member (J)

Ramu